

**NOTICE**

**Date of Publication :31-Mar-2021 Last Date: 16-Apr-2021**

Applicants are requested to make payment of deficit charges or remove office objections, as the case may be, on or before last date 16-Apr-2021, to make the Certified Copies ready and if the initial deposited amount in the rejected applications on the ground of non removal of objections or for want of payment of deficit charges, is not taken back on or before 13-May-2021, the said amount will be credited to Government and their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Objection/Deficit Charges, if any(Rs.)
1	U-202101480	Third Party- Mr Saeed Mohd Yusuf	2734-1995 (4)	500
2	O-202100361	Adv. Girish B. Kedia	54-2021- COMMERCIAL SUIT (31)	Obj.
3	O-202100678	F.A.Hakim	1013-2018 (1)	500
4	O-202100679	F.A.Hakim	1526-2018 (1)	400
5	O-202100748	Ghansham Shewakramani	3036-2007 (5)	650
6	O-202100749	Ghansham Shewakramani	3037-2007 (5)	600
7	O-202100750	Ghansham Shewakramani	3038-2007 (5)	550
8	O-202100751	Ghansham Shewakramani	3040-2007 (5)	550
9	O-202100754	Narayanan & Narayanan	7577-1981 (1)	60